## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/223/2016

NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy

NAME OF THE RESPONDENT(S) : M/s S S School Transporters Private Limited & another

UNDER SECTION

: 111 of Companies Act, 1956/58 of Companies Act, 2013

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

) KiRAMAAMY of GivinoHAV kundle 2) N.B.N. SUAMY

Coursel for Petitioner.

## **ORDER**

Shri N B N Swamy, counsel for petitioner. Shri G V Mohan Kumar, counsel for R1 & R2 present and prayed further time. At request time extended. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)